

**HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**

No. HCM.II/66/2022-Rect/179

Dated, 23<sup>rd</sup> April, 2024

To,

\_\_\_\_\_

Roll No.: \_\_\_\_\_



**SUBJECT : Call letter.**

On the basis of the written test held on 13.04.2024 for the post of Stenographer Grade-I, you have been found eligible for appearance in the Speed Test. You shall report for Speed Test on 29<sup>th</sup> April, 2024 (Monday) at 2:30 P.M. sharp in the High Court Premises.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the test. One extra passport size photo is also required for pasting in the attendance register.

No candidate will be allowed to appear in the Speed Test without the call letter.

No TA/ DA will be paid by the High Court for appearing in the test.

Yours faithfully,

**REGISTRAR GENERAL**